

**Company:** Sol Infotech Pvt. Ltd.

**Website:** www.courtkutchehry.com

**Printed For:** 

**Date:** 27/11/2025

## (2024) 11 NCDRC CK 0066

## **National Consumer Disputes Redressal Commission**

Case No: Revision Petition No. 455 Of 2021

Krishna Kumar Kushwaha APPELLANT

Vs

Managing Director, United India Insurance Company Ltd. & Anr

**RESPONDENT** 

Date of Decision: Nov. 25, 2024

## **Acts Referred:**

Consumer Protection Act, 1986 - Section 21(b)

• Consumer Protection Act, 2019 - Section 58(1)(b)

• Indian Penal Code, 1860 - Section 279, 337, 338, 363, 366, 376

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Abishek Chaudhary, Suman Bagga

Final Decision: Dismissed

Judgement